

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 890/2016

BHAIYA LAL . & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 27-03-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Praveen Swarup, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on both the respondents, but no one has entered appearance on their behalf.

Ld.counsel for the appellant is given four weeks time to file the additional documents. List the matter before the Hon'ble Court as per rules after expiry of four weeks.

SANJAY PARIHAR
Registrar

SB